

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 299 of 1996

Friday, this the 29th day of March, 1996

CORAM:

HON BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

P.V. Balan Nair,  
Branch Postmaster (put off duty),  
Vilakkode Branch Post Office,  
Thalasserry, Kannur District.

.. Applicant

By Advocate Mr. MC Nambiar

Versus

1. The Superintendent of Post Offices,  
Thalasserry Division, Thalasserry.

2. The Senior Divisional Inspector,  
Postal Department, Kuthuparamba Sub Division,  
Kuthuparamba.

3. The Director of Postal Services,  
Northern Region, Calicut-11

4. The Chief Postmaster General, Kerala,  
Thiruvananthapuram.

5. The Union of India represented by  
the Secretary to Government,  
Department of Posts,  
Central Secretariat, New Delhi.

.. Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 29th March, 1996, the  
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned Counsel for applicant seeks leave to withdraw  
the application with freedom to file a proper application.  
Reserving freedom to do so, leave is granted and the application  
is dismissed as withdrawn. No costs.

Dated the 29th March, 1996

*Chettur Sankaran Nair*

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN